

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 436 of 2019
IN
APPEAL No. 102 of 2019

Dated : 18th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

INOX Air Products Private Limited Appellant
Vs
Maharashtra Electricity Regulatory Commission & Anr. Respondent

Counsel for the Appellant : Mr. Anand K. Ganesan
Mrs. Swapna Seshadri for
Ms. Dipali Sheth

Counsel for the Respondent(s) : Mr. S.K. Rungta Sr. Adv.
Ms. Pratiti Rungta
Mr. Shivankur Shukla for R-1
Mr. Ashish Singh
Mr. Anup Jain for R-2

ORDER

List the IA for hearing on **24.07.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson